

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A No. 1372 of 2020

In

Company Appeal (AT) No. 83 of 2020

IN THE MATTER OF:

P Varadarajan & Ors.

...Appellants

Versus

A Jawahar Palaniappan & Anr.

...Respondents

Present:-

For Appellant: Dr. Abhishek Manu Singhvi, and Mr. S.N. Mukherjee Sr. Advocates with Ms. Pooja Saigal, Mr. Kumar Anurag Singh, Mr. Dhruva Mukherjee and Anando Mukherjee, Advocates

For Respondent: Mr. Mukul Rohatgi, Sr. Advocate with Mr. Aditya Verma and Ms. Devanshi Singh, Advocates for R-1.

Mr. Arun Kathpalia and Mr. Sudipto Sarkar, Sr. Advocates with Mr. T. K. Bhaskar and Mr. Utkarsh Joshi, Advocates for R- 2.

ORDER

(Virtual Mode)

06.08.2020 I.A. No. 1372 of 2020 is taken up. Heard Dr. Abhishek Manu Singhvi, Sr. Advocate appearing on behalf of the Appellant Nos. 1 and 2.

Heard argument in part advanced by Mr. Mukul Rohatgi, Sr. Advocate appearing on behalf of Respondent No. 1 and also Mr. Sudipto Sarkar, Sr. Advocate appearing on behalf of Respondent No. 2.

Meanwhile, parties may file their Written Submission(s), not more than three pages, within a week.

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List the Appeal for further hearing on **26th August, 2020 at 2:00 PM.**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

R.N./nn/.

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